(Shri Gurudas Das Gupta)

far as tackling the problem of Punjab is concerned ?

Thank you, Sir.

THAKUR JAGATPAL SINGH: Why is your party joining hands with ... (Interruptions)

SHRI GURUDAS DAS GUPTA: You are a (Interruuptions) You are a* I put it on record.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Take your seat,

Now, there is a message from the Lok Sabha.

MESSAGE FROM THE LOK SABHA

The Appropriation (No. 5) Bill, 1989

SECRETARY-GENERAL: I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

"In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Appropriation (No. 5) Bill, 1989, as passed by Lok Sabha at its sitting held on the 12th October, 1989

"The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.

RESOLUTION RE. PRESIDENT'S PRO-CLAMATION UNDER ARTICLÈ 356 IN RELATION TO PUNJAB—CONTD.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Mr. Hanspal. Five Minutes. -

भी हरवेन्द्र सिंह हसपाल: उपसना-ध्यक्ष महोदय, पंजाब की समस्या इस सदन में बहुत दका डिसकस हो चुकी है ग्रीर जितनी दफा प्रेजीडेंट रूल के एक्स-हेंशन की बात ग्रायी उस वक्त भी पंजाब समस्या डिसकस हुई । लेकिन उस समस्या का अभी तक कोई ऐसा हल नहीं निकला जिससे पंजाब के हालात यह कहे जा सकें कि पहले से सुधरे हों। ग्राज की तारीख में मैं ऐसा मानता ह कि हालात वहां पर ग्रगर भयंकर नहीं तो बहुत खराब जरूर हैं। मैं इस बात को बहुत लम्बा न करते हुए ग्राज इस बात में जाना चाहंगा कि हालात वहां पर सुधर क्यों नहीं रहे हैं। मैं समझता हूं कि वहां पर टेरोरिस्टल को भीर टेरोरिज्म रेस्पेक्टिबिलिटी दी जा रही है और इसलिए यह समस्या वहां पर खत्म नहीं हो रहो है । वह रेस्पेक्टिबिलिटी कहाँ मिलती है ? एक तो प्रेस से मिलती है। प्रेस वाले लोग, कुछ तो पंजान का प्रेस भीर नेशनल प्रेस भी, वहां के इंसीडेंटस को इतना हाईलाइट करते हैं कि उससे लोगों के दिमाग पोल्यट होते हैं ग्रीर उन टेरोरिस्टस को उत्साह मिलता है। पंजरव के कुछ पेपसंरोजाना उन मरे हुए टेरोरिस्टस के फ़ांट पेज पर फोटो छापते हैं जिससे उनको रेस्पेक्टिबिलिटी मिलती है। दूसरी बात पोलिटिकल पार्टीज से उनको रेस्पे-क्टिबिलिटी मिलती है। पोलिटिकल प्रार्टीज भ्राने पोलिटिकल गन के लिए उनको केंड्रेम नहीं करते हैं । इस काम में जो बात मैं कहना चहिता ह उसमें श्री गुरुदास गुण्ता जी ने मेरी बात की ध्रासान कर दिया है। उन्होंने अपील की है सारी की सारी अपोजीशन पार्टीज से कि वे एक होकर एक बात कहें तो यह टेरोरिज्म की समस्या हुल हो सकती है। मुझे यह कहने में कोई संदेह नहीं है कि कम्युनिस्ट पार्टी पंजाब में सन्कार का साथ दे रही है। बाकी कोई पार्टी नहीं दे रही है। इसकी मैं डिटेल में नहीं जाना चाहता है। लेकिन भाजकल वी०पी० सिंह स'हब का बड़ान महो रहा है। मैं उनकी पार्टी की बात करना चाहता हूं। मेरा **काम**

President's rule

in Puniab

^{*}Expunged as ordered by the Chair,

क्षी रहनाकर पाण्डेय जी ने प्राप्तान विश्वा । लेकिन में फिर भी श्री जं**ठनलान**े भी का जिक करना चाहता हंजी इस ष्ट्राइस के द्वानरेवल सदस्य हैं ग्रीए अनता इल के बाउथपीस, स्पोक्समन हैं। उनके कहने को किसी ने भी कंडेम नहीं किया, विश्ली ने डिनाई नहीं किया। श्री राम जेठवलानी जी ने भारत मुक्ति योची **बनाया कौर जब वे चर्चामढ गये तो** उन्होंने कहा कि खालिस्तान बनना चाहिए। **क्लिसने** उनको कंडेम नहीं किया । देश की बात थी, बात खत्य हो गई। यहां से अभेरिका इलाज के लिए गये तो र स्तेमें हुंगलंड के गुरुद्वारों में खालिस्तान की प्लिडिंग की । उसको भी छोड़ देते हैं । उनके दिमाग में इस बारे में इतना जहर बराहुआ है कि उनको पता ही मही होता है कि वे देश के खिलाफ बात कर रहे हैं या कलिंग पार्टी के खिलाफ बोल रहें हैं या कांग्रेस के खिल फ बोल रहें हैं। धमेरिका में पहुंचे तो वहां जैसा प्रापकों षालुम है, श्रमेरिका का पोलिटिकल सिस्टम इस किस्म का है कि उसके सिनेटर और शिमेट बहुत पावरफुल हैं। वे सरकार के फैसके कई बार बदल देते हैं ब्रीर सको-टेज भी कर देते हैं। वहां पर लोबिइस्ट हायर करने का भी तरीका है। वहां पर एक सिनेटर हैं रिपब्लिकन पार्टी के बैली इरगर जो बेसिकली एन्टी इंडियन हैं और कोई भी मूब हो तो इसकी लोबिइंग करते हैं और पैक लोकिस्ट हैं टेरोस्स्ट क्रीर सेसनिस्ट ग्रुप के क्रीर पंजाब के क्षेसनिस्ट भीर टेरोरिस्ट के पैड लोबिइज हैं से वैली हरगर ! ये एक एमेंडमेंट लाये सिनेट में कि जितनी भी युक एसक हवसपमेंट एसिस्टेंस टू इंडिया है उसकी मंद कर देना चाहिए । यह एमेंडमेंट **इिफिट हो** गया ग्रीर सिर्फ 7-8 वोटों से ड्रिफिट हुआ। अगर चार-पांच वोट भी इधर-उधर हो जाते तो हमारे लिए बड़ी इम्बैरसिंग हालत होती । जब वैली **प्रश्वर यह अ**मेंडमेंट लाये तो उससे एक घंटा पहेले श्री राम जेठमलानी उनसे मिलकर प्रायेथे। कितने शर्मकी बात है। हमारे खिलाफ बोलें, गर्म्नमेंट के खिलाफ बोले, हुमारी पार्टी के खिलफ बोलें तो

यह उनका राइट है, लेकिन एन्टी नेशनल प्रोपेगन्डा प्रमेरिका में जाकर करें यह बड़ी खतरनाक वात है। इसी तरह से बहा पर एक भीर सिनेटर हैं मि॰ बर्टन। उन्होंने एक रेजोल्यू बन इंडिया के प्रमेस्ट कांग्रेस में इंट्रोडयूस किया। उनकी भी यह दी-दो, चार-चार दफा मिले। वहां घर "इंडिया एक पुठ" नाम से एचिनक पेपर छपता है उसमें उन्होंने कहा कि मैं बी० पी० सिंह का प्रचार करने के लिए

आया हुं उनकी इमेज बनाने के लिए आया

हं (व्यवधान)

President's rule

in Punjab

श्री कल्पनाथ रायः मैं उनका दूत हूं।

भी हरबेन्द्र सिंह हंसपाल : उन्होंने यह यह कहा कि मैं उनका दूत हं। सै यह पूछना चाहता हूं जनता पार्टी के दो तीन लोग यहां बैठे हुए हैं बाकी मौजूद नहीं हैं कि उन्होंने क्या ए६शन उनके खिलाफ किया है ? उन्होंने कोई एनशन नहीं लिया राम जेठमलानी केखिलाफ। यही महीं देवीलास जो बहुत बड़े शिहर बनते हैं उन्होंने प्रपना जन्म दिन बौट बलब पर मनाया शायद जिम्दगी में पहले कभी नहीं मनाथा उनके खिलाक उनके मूं हुसे बात नहीं निकली । देवीलाल ऐसे शख्स हैं जो सीधे कोन्नाइव करते हैं पंजाब के उन लोगों के साथ जी यह सबस्या बनाकर रखे हुए हैं। देवीलॉल की संस्कार अब बनी तो सबसे पहला काम उसने यह किया कि उस धकार्डको रिजेक्ट किया। गुरूदास दासगुप्ता जी कह रहें थे कि प्रकार्ष ग्रलाइव है यह उन्होंने सही बात कही है। धगर उस धका डंके जितने भी रेजोल्य्शन पूरे हो जाते तो यह समस्या कभी की हल हो गई होती । लेकिन देवीलाल जी क्या कहते हैं हम तब करेंगे जब वहां पर ग्रकाली दल की सरकार बनेगी, ग्रीर सरकार प्रकाशसिंह बादल चीफ मिनिस्टर बनेंगे। पता नहीं कब के सपने देखते हैं, क्या करनाच। हते हैं? मेरा कहने का मतलब यह कि जनता दल यह रहा है कि शायदकल को पावर में धा कोई नांस जिसका नहीं जाए

-164

[श्री हरवेन्द्र सिंह हंसपाल]

सारे काम एंटी नेशनल कर रहे हैं वो बोलते हो नहीं है कि राम जेंटमलानी क्या करते हैं देवीलाल क्या करते हैं। मुझे मुख्दास दासगुरता जी की यह बात सबसे अच्छो लगो कि अगर यह सारो पार्टिया एकठ्ठी हो जाएं तो कोई वजह नहीं है कि पंजाब की समस्या हल न हो। बी०जे०पी० वह पार्टी है जो देवीलाल के साथ...(अवस्थान)

श्री चतुरानन मिश्र: सभी पार्टियों को कौन बुलाएगा

- श्रीपवन कुमार गांसल : जब बुलाते हैं तो श्राते नहीं हैं। (ब्यवधान)

श्री चतुरानन मिथा पहले की बात छोड़िए। जब से प्रधानमंत्री ने कहा तब से एक भी मीटिंग नहीं बुलाते हैं ग्रीर नेशनल इंटोग्रेशन काउंसिल की गिटिंग भी नहीं बुलाते हैं (ब्यवधान) ग्राप तो कनफंटेशन चाते हैं (ब्यवान)

श्री हरवेग्द्र सिंह हंसपाल: चतुरानन मिश्र जी, जब बांसल जी बोल रहे थे शायद श्राप उस वक्त थे नहीं । स्टेज तैयार करके हम देते हैं स्टेज पर सब लोगों को बुलाया जाता है। श्राठ पार्टियों को बुला लो तो सात कांग्रेस के खिलाफ बोलते हैं। हमारे प्लेटफाम के उपर वे जाते हैं ग्रीर हमारा एक श्रादमी होता है। वहां इसलिए जाते हैं कि ठेरोरिज्म के खिलाफ बोला जाए इसलिए नहीं जाते हैं कि वहां कांग्रेस पार्टी पर श्राक्षेप लगाए जाएं वह यहां होता ही है (श्रावधान)

श्री चतुरानन सिश्च : सब बैठ करके कनसेंसस निकालेंगे उसमें टाइम लगेगा। योड़ा बहुत अप्रोच का फर्क है। श्राप भी रहे हैं मान लीजिए देवीलाल की दूसरी राय है जब आपकी सरकार थी तब काहे नहीं कर रहे थे (व्यवधान)

श्री हर्बेंग्द सिंह हंसपाल : उप सभाष्यक महोदय, मैं सिर्फ इतनी बात कहना चाहूंगा कि वी०पी० सिंह सबसे लोडिंग प्रपोजीशन पार्टी के प्रेजीडेंट हैं अधीर-नेशनल फंट के कनवीनर हैं इस लिहाज से मैं उनके कहना चाहूंगा कि आज तक उन्होंने पंजाब के ऊपर सारी समस्याओं के ऊपर सब पालिसोज के ऊपर उन्होंने स्टेटमेंट दिया है लेकिन पंजाब के अस्दर न वो गये हैं न कोई स्टेटमेंट दिया है न कभी टेरोरिज्म को कड़ेम किया है न कभी अकाली दल को कंड्रेम किया है । क्या कारण है? इसलिए मैं उनसे अभेज कहांग कि खुलेशाम टेरिरिज्म को कंड्रेम करें ताकि पंजाब के अस्दर उनको रिस्मे-यटेविलिटो न मिले और पंजाब की समस्या हल हो सके।

SARDAR JAGJIT SINGH AURORA (Punjab): Mr. Vice-Chairman, stand to oppose the extension of the President's Rule in Punjab. It is shameful that the Government is again asking us to extend the President's Rule for another six months, which will complete three years of the President's Rule. It is an unprecedented example. And it also talks about the total incompetence of the Government having failed tobring about normalcy in Punjab for such a long time. What has this Congress Government in the Centre done in these two and a half years? There has been rampant repression and killing. Instead of eradicating terrorism, it is today believed that it is the repressive policy which is giving ter-

roism another lease of life. 7.00 P.M Terroism in Punjab is creation of flawed thinking and mishandling of a political situation by the Congress Party They talk about the fast that Shri Darbara Singh's Government was thrown out and the President's rule was proclaimed. It only shows the incompetence of that Government at that time that the matter went totally out of their hands and eventually the President's rule had to be proclaimed, although the Congress Party was in power. However, I do not want to spend too much time on this but the only thing I would like to say is that when a duly elected Government was formed, it was brought down on the 11th of May, not for the reasons the hon. Member from the other side just mentioned; it was because it was dubbed incompetent for handling the terrorist

problem properly. But what has this Government done in two and a half years while it has been there? Mishandling has been worse than ever and the number of lives that have been lost, their number is very much greater.

There is no doubt that the Akali Dal Longowal Government was brought down because the Central Government did not implement the Rajiv-Longowal Accord and that made the position of the Chief Minister of the Akali Dal Longowal Party weak in his own State. Now in the last two and a half years massive measures have been taken to eradicate terrorism but without much success. An honest and realist police man who was considered a super cop has finally come to realise and has the courage to admit publicly that their policy was wrong. He realised that by killing more terrorists, you cannot fight terrorism, which can only be done by winning the hearts and minds of the people. He also admitted that villagers do not like terrorists, but they like the police even less which means that they like Government still less. He further went on to say that we need more Chaman Lals and not Govind Rams, The Central Government, finding Mr. Ribeiro an embarrassment, has decided to send him abroad as an Ambassador, But the repressive policies are still continuing. If these repressive policies continue for the next six months, I cannot see how many change is likely to occur. Maybe, at this moment the terrorist activity is less But it does not mean that it has been eradicated. Another point I would like to mention is that holding election there only for Parliament is not a step in the right direction. I do not consider that it is being honestly projected. I think that the Congress Party feels that they can manage this election, the same way that they managed elections at one time in Assam. But they will not be able to manage the Assembly elections. They are hoping that thereby if they can manage this election and get more Members from the Congress (I) Party, it will enable them to influence the Assembly elections later on.

AN HON, MEMBER: Will it happen?

President's rule

in Punjab

SARDAR JAGJIT SINGH AURORA: Yes, that can happen. There will still be President's rule. That is why I say that one cannot help wondering whether the Government is sincere about solving the Punjab problem at all. Is it blind or is it willingly wearing blinkers or is t interested in using it once again for the coming electons which, I must say the Prime Minister is already using it by calling the Anandpur Sahib Resolution anti-national all over again? I wish to emphasise that Khalistan is not the real problem in Punjab, Except for a few militant groups, the people in general neither want it nor they are striving for it. What is sustaining violence in Punjab is the police excesses and depreda. tion and the lack of courage by administration to take action against the wrongdoers.

Let us not forget one very great factor which gives credibility to violence Punjab, is the massacre of innocent people in Delhi and elsewhere in November What makes it worse is the lack of will, or should I say the deliberate reluctance of the Government, to punish the guilty. I would like to bring to the notice of the House that till today FIRs have been filed against those responsible for the killing of 1409 people. out of 2773 who were killed. Government was really concerned about it and sincere about it, at least FIRs should have been filed. It is true that six people have been committed for life by a lower court but the case to go to the High Court and we don't know what finally happens. In the mean time the Jain-Banerjee Committee as well as Justice Kapur Committee which were set up go into the wrong-doings of the civilians and the police respectively. What has happened to them? As far as Kapur Committee is concerned it saw the light of day and Justice Kapur eventually in disgust resigned, Jain-Banerjee Committee made an effort a stay order was obtained from

[Sarder Jagjit Singh Aurora].

the High Court. This Committee was formed in February 1987 and stay order was obtained soon after that, and eventually only this month, the High Court has struck down its appointment and the Committee has been declared illegal. So whatever was done by this Committee is infructuous. It is surprising to note the that neither the legal luminaries at Centre nor the legal experts of Delhi Administration could foresee that the Committee they had formed had certain legal flaws. I cannot help feeling that there was something deliberate about

Lately, the Prime Minister appeared on the T.V. where he addressed a group of some of the Sikhs and he told them that he is going to take very strong action against the wrong-doers I would now like to see, before the elections, what result he is able to produce, or whether it is one of those false promises where no action is eventually taken... (Time bell rings), I am just concluding.

Regardless of the blatant one-sided propaganda which the Government is carrying on in the electronic media and a yojna everyday, the present Government's credibility is at a low ebb, because the Bofors and other corrupt actions. The failure in Punjab does not add any lustre to this image. In fact, it very big smudge. If the Government is interested in producing a better image it is possible provided within next three months it sets about and takes action in Punjab to win the hearts and mind people and try to bring about normalcy, so that both the elections to the Parliament and to the Legislative Assembly are held together. Then the Government will not be blamed of trying to take any undue advantage out of it

Lastly, I would like to mention one more thing and that is the manipulative policies of the Government. Through mainipulation the Government has always been trying to break up the Akali Dal and even today that practice goes on. Leaders are taken custody and sent away down South or somewhere where nobody can ment them. Even today people into

custody are being treated differently. Some are given special treatment while others are not allowed to meet visitors at all. This sort of distinction, where the law is totally ignored, does not create an atmosphere of confidence and it does not speak well of good and honourable intentions of the Central Government.

I would like to end up by demandings the release of all political leaders of the Akali Dal.

Talking about manipulation, lately the Government has started hobnobbing with the extremists and the group is Manjit Singh's All India Sikh Students Federa-This All India sikh Students Federation Manjit Group, has been permitted to hold a political meeting in a Gurudwara, where slogans were raised against the integrity of the country and no action was taken against them. This group one day decided to gherao one of police centres, so-called interrogation centres. and action was taken to stop it It was considered perfectly legal to stop peaceful citizens from picketing these interrogation centres which are not interrogation centres, but torture centres. Here atrocities are committed on innocent womein. But do we want to force? When they are indulging in antinational slogans. Does this not strange? The aim is to weaken the Akali Dal moderate groups by giving prominence to extremists.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). Try to conclude now You have already taken ten minutes.

SARDAR JAGJIT SINGH AURORA: I am finishing now. I will end by saying that having no faith and trust in this Government. I feel that the prolongation of President's rule would be another disaster and I am totally against it.

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). Shri Chitta Basu. Not there Shri Ram Awadhesh Singh. The time allotted for you is five minutes. Try to make all the points in five minutes.

170

बी राम अवधेश सिंह (बिहार) : उपसभाष्ट्रयक्ष महोदय, बार-बार पंजाब में राष्ट्रपति शासन बढाने के लिए यहां प्रस्ताव झाता है और सरकार ने शंख में जब राष्ट्रपति मासन लागु किया था। वहां की ग्रसम्बली को भग किया था प्राश्वासन दिया था कि छह महीने के प्रन्दर या ज्यादा से ज्यादा एक साल के सम्दर चुनाव करा लिए जाएंगे । लेकिन सरकार, सरकार से मेरा मतलब भारत सरकार, यह सोचती है और इसी तीच के अनुरूप आचरण करती है कि देश के एक हिस्से में तनाव कायम रहे और उसका राजनीतिक लाभ सारे देश के लिए लिया जाये। पिछले चुनाव में पंजाब में जो खुराफातें हो रही थीं, उन खुराफातीं की देश के सामने देश के नक्शे पर रखकर देश की जनता को डराया था, देश की जनता को भयभीत किया था कि यह देश टूटने वाला है; राष्ट्र को बचाने के, लिए बोट दो नहीं तो देश टूट जाएमा भीर इस तरह उसका राजनीतिक नाभ भारत सरकार, कांग्रेस की पार्टी ने लिया था। माज उसी दृष्टिकोण से एक बार फिर इस बार भी, जुनाव में भी कांग्रेस सरकार धीर दिल्ली की हक्मत यह चाह रही है जानवझकर कि वहां खुराफात हों, सगड़ हों, मारकाट हो और उसका लाभ बड़े पैमाने पर यह कहकर लेना चाहती है कि देश टूट जाएगा भीर इसे कांग्रेस सरकार ही बचा सकती है। लेकिन मान्यवरः में यह कहना चाहता हूं कि कांच की कड़ाही बार-बार आग पर नहीं पढ़ती है। एक बार चढ़ चुकी। फिर चढ़ते वाली नहीं है। श्रापको पंजाब का साम भिवन बाला नहीं है।

मान्यवर् यह जो हमारे गृहमंती जी ने तक दिया या कि चूंकि यह प्रकाली कमजोर हो रहे हैं। हो गए हैं पौर इसीलिए राष्ट्रपति-शासन की भविध बढ़ाई जाय। तो यह क्या तर्क है ? भगर प्रकाली कमजोर हो गए हैं वी यह तो क्षापके निए और प्रन्छा हो गया, प्राप च्नाब करा लें । सनर सकाली कमजोर हों बए। जो राष्ट्र के दुस्मन हैं। जो राष्ट्र के हित के खिलाफ काम कर रहे हैं जी धापको तो श्रीर खुश होना चाहिए कि वह कमजोर हो गए हैं भीर चनाव करा लेने चाहिए । यह उल्टातर्कहोन तर्क देने का क्या मतलब है यह तो बिल्कुल कुतक है। इस कुतर्क को ग्राप ग्रपन पत में तर्के रखना चाहते हैं इसका कोई मतलब नहीं है।

मान्यवर, यह कांग्रेस पार्टी की हक-मत भीर कांग्रेस पर्टी एक बात यर धार्ज तक ग्रहिंग नहीं रही हैं। ग्रामन्दपूर साहिब प्रस्ताव को कभी इसने कहा कि राष्ट्रबोहिता का प्रस्ताव है, यह राष्ट्र को तोडने वाला प्रस्ताव है भौर लोंगोबाल से समशौता किया तो इसी राजीव गांधी की सरकार ने श्रीर खुद राजीव गांधी जी ने कहा कि म्रानंदपूर साहिब प्रस्ताव भ्रच्छा है, बरा नहीं है क्यों कि भानस्दपुर साहिय प्रस्तीय को लोंगोबास साहब ने कहा था कि सही है तो गांधी जी ने, शांधी जी से मेरा मतलब महात्मा गांधी से नहीं बल्कि राजीव नांधी जी ने उसको माना और आज वही राजीव गोधी जी कह रहे हैं कि झानन्दपूर साहिब प्रस्ताव बुरा है, खराब है, राष्ट्रक्रोहिता का प्रस्ताव है। तो एक ही प्रश्वानमंत्री का बचन पलटता रहता है, जीभ धलटती रहती है। एक ही प्रस्तान के बारे में भाष दो तरह की बात करेंगे। यह कोई स्थायित्व नहीं है, इसमें कोई एकरूपता नहीं है ।

मान्यवर, मैं यह कहना चाहता हैं कि . . . (ब्यवधान)

भी हरवेन्द्र सिंह हंसपाल: इसमें लिखा है... (ज्यवद्यानं)... श्रंग्रेजी में जरा इसको पढ़िए।

भी राम अवधेश सिंह : मैंने पढा है प्रस्ताव को, ऐसा स्त कहिए। इसमें एक-दो नुक्ते को छोड़कर बाकी नक्ते तो संघीय व्यवस्था को भजबूत करने वासे हैं, राज्यों को धाटोनोमी देने वाले नुक्ते हैं, जिससे राज्यों को स्वायत्तता मिलें। एक-दो को छोड़कर बाकी सारे जो नुकते

[श्री राम अवधेश सिह]

Resolution re.

Continuance of

हैं, मांग हैं, उससे राष्ट्र की संघीय ध्यवस्था मजबत होती है। घाटोनोंमी के वारे में यह कहना चाहता हं कि डा० राम मनोहर लोहिया ने कहा चौखम्मा राज बनाम्रो--केन्द्र, राज्य, जिला श्रीर पंचायती को मजबूत बताग्रो । (व्यवधान) ग्राप चौखम्भा राज नहीं बना रहे हो। चौखम्भा राज का मतलब है कि--लैजिस्लेटिव पावर मिलना चाहिए जिला पंचायत को ।

THE VICE-CHAIRMAN (SHRI NARAYANASAMY): Don't reply interruptions. Speak on.

भी राम अवधेश सिंह : लैजिस्लेटिव पावर मिलना चाहिए पंचायत को। भ्राप क्या दे रहे हैं पंचायती राज में ? भ्राप कुछ नहीं दे रहे हैं। (अवद्यान) श्रभी ग्राप सोगों को समझ में नहीं श्रीएगा । जब चावक पडेगी तब मालुम होना । प्रशी मालूम नहीं हो रहा है कि राजीव गांधी का क्या पंचायती राज है ? मान्यवर; श्राटोनोमी का सवाल सारे देश में खड़ा होने वाला है। केवल पंजाब में नहीं केवल तमिलनाडु में नहीं, केवल बंगाल में नहीं बिल्क सारे राज्यों में श्राटोनोमी का सवाल खड़ा होने वाला है। भ्राज देश के सारे राज्यों में ग्राटोनोमी खत्म हो चुकी है। संविधान में दिया है कि---

States are the federating units of Union. लेकिन भ्राज स्टेट्स के मुख्य मंत्री का चुनाव नहीं होता है, नोमीनेट करते हैं। देश की जो संघीय व्यवस्था है, उसकी तोइ-मरोड़ दिया है। उसी का नतीजा है कि म्राज पंजाब में श्राटोमोमी की मांग हो रही है। **घाटी**नोमी पजाब में भी देनी पड़ेगी, बिहार में भी देनी पड़ेगी, उत्तर प्रदेश में भी देनी पड़ेगी । (स्थवधान) बांसल जी भर्मी नहीं समझ सकते क्योंकि बेन कांग्रेसियों के कीड़ों से मरा हुन्ना है।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Ram Awadheshji, try to conclude. You have already spoken for more than eight minutes.. (Interruptions). Your time was five minutes and you have already taken more than eight minutes. Please try to conclude

President's rule

in Punjab

श्री राम सबधेश सिष्ठ : ग्राप कभो समाजवादी रहे नहीं । ग्राप कभी डा० जोहिया के साथ रहे होते, जय प्रकाश के साथ रहे होते ।

मान्यवर, जहां चुनाव की बड़ी बात हो रही है कि काँग्रेस पार्टी पंचायती राज श्रीर चुनाव करना चाहती हैं। मै श्रापको बताना चाहता हूं कि बिहार में पंचायत चुनाव सन् 1971 में संविद संरकार ने कराए । नाग्रेस बीच में ग्राई तो चुनाव नहीं करा पायी । फिर 78 में जनता पार्टी की सरकार श्राई तब चुनाव हुए । श्राज तक बिहार में पंचायत के चनाव नहीं हुए । इसी तरह से सारे देश में जहां कांग्रेस की सरकारें हैं पंचायती राज के, लेकिन बाडीज की संस्थाओं के चुनाव नहीं होते । मैं भ्रापसे कहना चाहता हूं कि भ्रापको पंजाब के दद और पंजाब के प्राप्त को गहराई में जाकर समझने की कोशिश करनी होगी। बंदक की संगीन से ग्राप नहीं दबा सकते हैं। पंजाब के बारे में उन लोगों से बात करनी पड़ेगी जो लोग कुछ बुनियादी सवाल उठाकर लड़ रहे हैं । हालांकि उनके तरीके से हमको नफरत मार-काट के तरीके से हमको नफरत है। हम लोग हिंसक नहीं हैं। हम लोग लोहिया भीर गांधी के अनुयायी हैं। इसलिए हम अहिंसक है। मार खाने पर भी हथियार नहीं उठा सकते हैं। इसमें हमारा विश्वास है, लेकिन जो लोग नुकता उठा रहे हैं। न्नाज बिहार में यह सवाल उठने वाला है। नयों उठने वाला है ? क्योंकि बिहार में प्रार्थिक लूट इतनी हो रही है जिसकी षीमा नहीं। लोहा, तांबा, कीयला, प्रश्न ह एल्यूमीनियम सब बिहार में हैं, लेकिन एक कारखाना बिहार में नहीं बन रहा है।

हुम सवाल को उठाना चाहते हैं ग्रीर हम चाहते हैं कि...(व्यवधान)

THE VICE-CHAIRMAN (SHRI NARAYANASAMY): Try to conclude. I will call the next speaker.

भी राम ग्रवधेश सिंह : पंजाब ग्रीर बिहार की समस्या एक है। लूट हमारी हो रही है, हम उस लूट को रोकनाचाहते । नामिनेटिड चीफ मिनिस्टर द्याप बनाएंगे, नामिनेटिड चीफ मिनिस्टर की हैसियत नहीं है कि ब्राकर दिल्ती की सरकार से कहे कि हमारा हिस्सा देवो। जब तक बिहार का, उड़ीसा का, वेस्ट बंगाल का, पंजाब का नेता जनता का चुना हुन्ना नहीं होगा श्रीर उसको एटोनमी नहीं मिलेगी राज्य के बारे में सब कुछ दिल्ली से-प्लानिंग दिल्ली से-पैसा बढेगा तो दिल्ली से-ध्ररे सारा तुम ही बाटोगे। यह जम्हरियत है, यह संघीय व्यवस्था है, यह तंत्रीय व्यवस्था है ग्रीर जब तक यह तंत्रीय व्यवस्था चलेगी, पंजाब एक जगह नहीं रहेगा, पंजाब की घटनाएं चारों भ्रोर फैलेंगी भीर सारा देश पंजाब हो जाएगा क्योंकि आप आधिक लूट करते बिहार की, उड़ीसा की, बंगाल की तरह तमाम राज्यों की भ्राप लूट करते हैं...(ब्यवधान)...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). Please conclude. You have taken more than eleven min-

ं**व्ही राम ग्रवधेश सिंह**ः दिल्ली से मुख्य मंत्री नामिनेट करते हैं ग्रीर ताश के पन्नों की तरह पलट देते हैं। इस तरह से यह नहीं चलने वाला है। इस बात को, इस बीमारी को आप समझें। आप ह्यारी बात नहीं समझेंगे गहराई में जाकर। बहुमत अरापका है, श्राप पास करा लो, पास ही जाएगा। लेकिन जो षाव है, कैंसर में बदनेगा श्रीर यह तुम्हारी मौत के लिए जिम्मेदार होगा पालियामेंट की हिमोकेसी की मीत के लिए जिम्मेदार होगा, इस बात को ग्राप समझ **में । इ**सलिए पंजाब की स्थिति को केवल बढ़ा-चढ़ा ५र, राष्ट्रपति शासन को लंबा कर दिया, क्या समाधान हो जाएगा? इसके लिए इलाज ढुंढिए और जो लोग

वहां के जिम्मेदार हैं उनसे बात करिए। म्राप बात करिए कि खालिस्तान की मांग को छोड़कर, खालिस्तान की बात हम नहीं मान सकते, कोई भी भारतीय होगा तो वह खालिस्तान नहीं मानेगा, लेकिन बाकी जी मांगें हैं उनके बारे में श्रापकी विचार करना पड़ेगा। बिहार की प्रार्थिक लट के बारे में सोचना पडेगा । एन० कें पी क्साल्वे साहब गए थे, फाइनेंस कमीशन के चेयरमैन हैं, बिहार को ठनकर चले प्राए भीर इन्होंने कुछ सना ही नहीं।

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Try to conclude. You have taken more than fifteen min-

भी राम स्वधेश सिंह : दो मिनट श्रीर बोलने दी जिए।

पाकिस्तान के बारे में कहा गया कि 'वह प्रातंकवादियों को प्रेनिक दे रहा है। तो वह क्या किरेगा ? द्वापने 1971 में वया विध्या था ? श्रापने ट्रेनिंग दे-देकर उसका देश तोडा या नहीं ? धापने जैसा किया वह भी वैसा ही करेगा (व्यवद्यान) 🗦 .

भी एन० के० पी० साल्ये : हुमने कुछ नहीं विधार ।

े **ओ राम अवधेश सिंह**ः क्या अपकी फीज नहीं गई ? आपके होम याई थे। में यह कह रहा हूं कि प किस्तान हमार। दोस्त नहीं है। आप उससे दुश्मनी परेबे तो वह भी आपके साथ दुश्मनी करेगा। जैसा प्रापने उसके साथ किया वह द्रापके साथ करेगा। अब आपका काम है कि उसकी दश्मनी को काट दीजिए। ध्रापकी क्षमता ऐसी होनी चाहिए कि उसके जो काम हैं उस काम को द्शमनी को प्राप काट बीजिए यह आपमे क्षमता होती चाहिए। अगर कोई राजा कहता है कि दुश्मन हमको धोखा

[श्री राम प्रविधेश सिंह]
विया तो उसे एक क्षण भी गई। पर रहने का अधिकार नहीं है। चाणक्य ने कहा था कि कोई राजा अगर कहता है कि बूसरे राजा ने उसको धोखा दिया तो उसको गई। पर रहने का अधिकार नहीं है। इसलिए इस कहते हैं कि आप जो कहते हो कि हम ने धोखा दियां इससे अगर बांचर और इससे क्षण बांचर और इससे क्षण बांचर और

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY). You have taken more than seventeen minutes. You wanted two minutes. Those two minutes are also over.

भी राम भवधेत सिंह: मान्यवर् सो मिनट श्रीर दे बीजिए....

कुछ मामनीय सबस्य : वो मिनट श्रीर बोलने वीजिए.....

की राज अवसेंश सिंह: मान्यवर, हम
चाहते हैं कि वचन में सरकार जो बोले
सरकारी पार्टी में भीर प्रतिपक्षी पार्टी में
बोड़ा प्रतर होना चाहिए। सरकार की
तिल भर की गलती भी प्रतिबंध की पहाड़
भर गलती से भारी होती है, बड़ी होती
है। प्राप्त भी गलती की, हमने भी
गलती की तो उनमें फर्क होना चाहिए।
हमारी गलती से उतना बुकसान नहीं
होगा जितनी धापकी तिल भर गलती
से होगा।

महोदय, भाज सबेरे प्रधान मंत्री जी ने मजाक में बाह दिया...

THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): I will not allow you to make a reference to that. I am now going to call the next speaker. You kindly take your seat. You have already taken 25 minutes.

भी राज अवसेस सिंह : में कोई बुरी बात नहीं कह रहा हूं...(अवसान) THE VICE-CHAIRMAN (SHRI V. NARAYANASAMY): Any reference about the Prime Minister will not go on record.

in Punjab

SHRI RAM AWADHESH SINGH:*

PROF. SOURENDRA BHATTACHAR-JEE (West Bengal): Sir, there is left to discuss regarding the Punjab situa-So far as Punjab is concerned, the most mysterious thing is that there is a snag enabling the Government to introduce emergency in Punjab at any of time That is according to its pleasure and when that happens, if that happens many things can be done conveniently, meaning elections and things like Now, this extension of President's rule in Punjab for another six months would request the Home Minister kindly to explain where it will lead us to. So far as Punjab is concerned, whether day after day you would be having the cold statistics of so many murders of so many encounters and other ghastly acts, whether these things will continue to taking place. At the same time, ther there will be some secret parleys between the Government of India Simranjit Singh Mann As Gen, Awrora has said and reported in the Press also some secret parleys are going on between the Government of India and the A15SF of Manjit Singh May I know whether these things should continue as was alleged by the hon Member Mr. Gurudas Das Gupta? The tie-up of the Congress(I) with the terrorists with the fundamentalists or its sectarian interests sacrifices the greater national interest. The friends on that side perhaps forgets the history The Sarkaria Commission was set up by Mrs Gandhi to examine among other things the relevance or otherwise of the Anandpur Sahib resolution. It was not out of hand declared to be something anti-national, to be something which constituted a treason This history has be kept in view Now, it has already been said that it is necessry to evolve a national consensus to find a solution to the Punjab problem. The fire of Punjab

^{*}Not recorded.

has now spread to Kashmir and with Punjab and Kashmir aflame, you can very well realise what will be the position of the sensitive western border of the country, what position it is in It is not a question of trying to score a point over this Member or that. Try to take to heart the essence of the tragic situation in Punjab You have played with fire for too long, I have even if we demand a popular Government tomorrow, President's rule would continue. But if there is a solution, ponder over that try to give a reply, try to give a time-frame. Under the President's rule, the Centre is responsible for it. Mr Buta Singh as the Home Minister is responsible for it. He is not there just to secure the transfer of Mr. Rebiero and continue Mr K. P. S. Gill, whose case of insulting a lady IAS officer is still pending in court and is not yet settled. You will have to give a time-frame within which the situation in Punjab is changed. Before I conclude, I would be failing in my duty if I do not refer to the peculiar tiaution arising out of the court verdict regarding the Banerjee Committee This was related with the demand of the people of Punjab for punishment of those responsible for the 1984 riots in the wake of Shrimati Indira Gandhi's tragic murder Committee indicted a person who has been made the General Secretary of Delhi Congress Committee it indicated a Cabinet Minister, a Minister of State and other functionaries of the ruling party at the Centre.

Now mysteriously, the notification announcing the appointment of the Committee has been found to the faulty by the court I would request and demand of the Home Minister to state what steps have been taken to remove these disqualifications and enable this Committee carry on its functions so that those responsible for the carnage of November 1984 in Delhi are brought to book are given ideal punishment as that is crucial to assuage the aggrieved feelings of the State and on its face the lasting peace in Punjab which is again a guarantee of the country's security also. With this quest to the Home Minister, the proponent of the Statutory Resolution, I

thankful to you for giving me this oppor-

श्री बूटा सिंहु: उपसभाडयका जी पंजाब के बारे में जब भी इस सदन में चर्चा होती है तो स्वाभाविक है कि वहां, पर जो आतंकगांद में बहुत भगंकर किस्म वातावरण पदा किया है उसका उल्लेख सदन में हो । चूंकि पंजाब हमादे देश का मुख्य द्वार है और पंजाब के लोग, सभी धर्मी श्रीर सभी वर्गी के लोग, हमेशा अपने देश की रक्षा के लिए, अपनी मातृभीम की सेवा के लिए, वृषि उत्पादन के लिए सबसे आगे रहे हैं । मगर दर्भाग्य से पिछले पांच-छ: साल से जो वंजाब की प्रातंकबाद ने भीर देश बिरोधी शक्तियों ने हालत कर रखी है उसके ऊपर हम सब को खेद है। मानतीय सदस्यों ने जो विचार व्यक्त विश्वे हैं उसमें भाज की परिस्थिति का पूरी। तरह से जायजा नहीं लिया है। श्री जसवंत सिन्हा जी ने पंजाब की सहार का रेगिस्तान कहा । शायद वे इंडियन एक्सबेस पढ़ते हैं और उसी को पड़कर व अपना मानस बनाते हैं ... (ध्यवक्षान)। फ्रापकी बात नहीं कर रहा हूं। चूंकि देश के कुछ समाचार पत्र ऐसे हैं जिनको पोजिटिव कु**छ** नजर महीं झाता है। यदि आप पंजाब की व्यापक हालत को देखें तो पंजाब एक ऐसा ब्रान्त है जो बाहर से ऐसा लगता है कि बहुत पोलियां चल रही हैं, बड़े लोग मर रहे हैं, मगर जो वहीं की धर्य व्यवस्था है ग्रीर जो वहां का सामाजिक वातावरण है मैं समझता हुं कि अगर भारतवर्ष की कहीं अपिन परी सा हो रही है तो पंजाब उसका प्रतीक है। पांच साल से लगातार गोलियां बरसीने के बावजूद झाज वहां पर सिख के लिए हिन्दू मर रहा है और हिन्दू के लिए सिख मर रहा है। भयंकर वातावरण भी पंजाब के लोगों को बांट नहीं पाया है। इसलिए में समझता हूं कि वंजाब प्रतीक है भारतवर्ष का । पंजाब की एकता और प्रखंडता को किवनी ही विनोनी शनितयां, चाहें कितनी ही देशब्रोही घल्सर, देश के दुश्मन बाहरी शक्तियां क्यों न लगी हैं। [श्री बूटा सिंह]

पंजाब ने मजबूती का सबूत दिया है। मझे पूर्ण विश्वास है कि मेरा भारत इस तरह से बड़ी-बड़ी शक्तियों का मुकाबला कर सकता है। श्रीमन्, हर साल साहे तीन लाख विद्यार्थी परीक्षा देते हैं। एक बार भी ऐसा नहीं हुन्ना एक सिमेस्टर भी किसी विद्यार्थी का मिस नहीं हुआ। मैं उदाहरण दे सकता हूं बिहार, उत्तर प्रदेश, मध्य प्रदेश, तमिलनाडु, मान्ध्र प्रदेश ग्रीर गुजरात का किसी भी दूसरे प्रान्त से धाप तुलना करके देख ले इस **तरक**े से निरम्तर वर्गर किसी क्कावट के शिक्षा संस्थात्रीं का पंजाब में चलना मैं इस बात का फक करता हूं बावजूद इसके कि बहुत से युवा लोग क्रातंकवाद की लपेट में बाए हुए हैं लेकिन कोई एक सिमेस्टर भी किसी विद्यार्थी का मिस नहीं हुमा। पांच युनिवसिटीज चल रही हैं। इस तरह से यह किस बात का प्रतीक है ? यह सहारा का प्रतीक तो नहीं है, यह ग्रन्छी भली प्रोग्ने सिव स्टेट का परिचायक है।

SHRI YASHWANT SINHA: SIr,...

श्री कहरनाथ राथ: बोलने दीजिये।

भी यशकत सिन्हा : यह बात ही अलल बोल रहे हैं तो कैसे बोलेंगे। Mr. Vice-Chairman, Sir, the Home Minister got me wrong totally. I did not compare. (Interruptions). I never compared Punjab with Sahara. I have said that the Government policies give us the impression as if we are passing through the Desert of Sahara because they have no political initiative. This is what I said.

बी बूटा सिंह: क्योंकि आप रोशनी । बरी बांखा से देख रहें हैं। यदि आप सीधे देखते तो यह भी आपको नहीं कहना पड़ता। पंजाब सरकार की नीतियों भारत

सरकार की नीतियों की वजह शिक्षा संस्थाएं चल रही हैं ग्राप इस बात के मुनकर नहीं हो सकते। यदि वातावरण इस तरह का न हो तो यह विश्वविद्यालय कैसे चल पाएं, कैसे इतने कालेज चलपाएं। कोई एक सी स्कूल भी अपग्रेड हुए हैं सीनियर सेकेंडरी लेवल तक हए हैं इन हालात में । पंजाब में जो उत्पादन हम्रा है उसका मैं भ्रापको उल्लेख करना चाहंगा पंजाब में जब देश में जनता पार्टी की सरकार थी, फिर मुझे द्वाप कहेंगे कि जनता पार्टी की हुकूमत का जिक कर रहा हूं, दुर्भाग्यवश मुझे करना पड़ता है। सन 1978 में जब जनता पार्टी की हुक्मत यहां थी या जनता पार्टी की हुक्मत पंजाब में थी तो पंजाब का जो ग्रोब रेट है वहतीन परसेंट था जो बढ़ कर के 10 परसेंट हो गया है। इसको क्या माना जाए कि पंजाब सहारा में है ? इससे यह पता चलता है कि पंजाब पूरे प्रान्तों से कहीं ग्रागे हैं (व्यवधान) इसलिए ग्रगर हम एग्रीकल्चर, हार्टीकल्चर एनीमल हस्बंडरी, पोल्टरी भीर जितने भी उत्पादन के माध्यम हैं इनकी तरफ हम देखें तो पंजाब ने क्या कुछ कर दिखाया है। जब हमारे देश में ड्राक्ट था तब भी पंजाब ने साहेतीस लाख मीट्कि टन प्रनाज देश के जखीर में भंडार में दिया था। पिछले साल में 12 lakh metric tonnes of wheat Punjab has contributed in the Centre goes to indicate.

[उप समापित महोबया पीठासीन हुई]

पंजाब का किसान, पंजाब का मजदूर, पंजाब का उत्पादक किस हंग से देश के अंडार को भरपूर कर रहा है किस तरह से अपने देश की उन्नित में विकास में हिस्सा ले रहा है यह मैं मानता हूं कि जब आप अखबारों में रीज देखते हैं कि अखबारों में रीज देखते हैं कि अखबारों में खबरें छपती है कि आज 10 मर गये, 20 मर गये, आज तीन मर गये तो इससे सब को दुख होता है। यह नहीं है कि इम उस परिस्थित के साथ कोई समझौता करने जा रहे हैं और सब ने कहा है कि पोजिटिकल इस डोना

Continuance of चाहिये मगर किसी ने नहीं कहा कि किस के साथ पोलिटिकल हल होना चाहिये। मान्यवर, पोलिटिकल इल के लिए किसी ने दण्याजे बद नहीं किये। ग्रभी गृहदास दासग्प्ता जी कष्ठ रह We are willing: Under the broader framework of the Rajiv Gandhi-Longowal Agreement, under our Constitutional framework we are willing. But. anybody lay his finger on the political programme of these elements who fighting against the nation as a whole? I would like to know this especially from the hon. Member from the Janata Dal. Is it not a fact that a senior leader of the Janata Dal has been indulging activities which are directly separatism in Punjab? (Interruptions). Unfortunately on the fateful. (Interrup. tions),

SHRI M.S. GURUPADASWAMY: No. We repudiate that insinuation. No party member has supported a separate State for Punjab.

SHRI BUTA SINGH: I am sure Shri Jethmalani is still a member of the Janata Dal

SHRI M. S. GURUPADASWAMY: Even that is not true.

SHRI BUTA SINGH: Is he not a member of the Janata Dal? When was he expelled?

SHRI M. S. GURUPADASWAMY: Mr. Jethmalani has also made it very clear on the floor of this House

SHRI BUTA SINGH: I thought you are saying that Mr. Jethmalani is not a member of the Janata Dal.

SHRI M S. GURUPADASWAMY: He is definitely a member. He is a member.

SHRI BUTA SINGH: If it is so, then please sit down and listen to what I am going to tell you

SHRI M. S. GURUPADASWAMY: He has repudiated that charge.

SHRI BUTA SINGH: Then listen. You It does not cannot repudiate it. Jethmalani does not owe within you. He does not represent you. He has clearly told in the United States, he has clearly told in the United Kingdom. that he is a representative of Mr. V P. All others in the Janata Dal he has categorised as buffoons, If you want to become one. I have no objection. He says that he represents only V P. Singb. And he says that V. P. Singh is the only leader who can lead India and those who don't care for V P. Singh will be expelled from the party This is what he says.

I may inform the hon Members here that on the unfortunate day when tragedy occurred in Moga when BJP and RSS workers were gunned down on same day Jethmalani's organisation held a two-day seminar in Chandigarh. what did they do? They propagated the thesis of separatism Mr. Jagiit Singh Aurora is not here. They propagated the thesis of separatism. They did not pass a Resolution condemning the brutal attack on those people who were killed in Moga. And he claims that Mr. Jethmalani is doing national Service. If you have courage, please speak up. See what he has told in in a gurudwara See what he has lectured in New York City University and in the gurudwaras in New York. Then you will come to know how he has been going round Congressmen in the United States, prapagating separatism

SHRI M S. GURUPADASWAMY: He has taperecorded his speech in America which has been produced in the Press here. He has denied all the charges you are making against him.

SHRI BUTA SINGH: I am sorry. You are risking your credibility. Do not speak on behalf of Mr Jethmalani. I know Mr Jethmalani He can ditch Hegde. He can ditch V. P Singh He can ditch you also. He is a known slippery customer. Do not be dead sure about him. What has he said in the Supreme Court after the execution orders were passed? Did he not abuse the judiciary of this country, the highest

[Shri Buta Singh]

Have you ever said anything on that? He has gone on record.. (Interruptions) He has . (Interruptions) the killers. of Mrs. Gandhi the greatest leader of our times. What do you say? You must know the man about whom you are talking. One day you will have to take back your words. Do not be so sure about him. He is outright against national interest, least said. On the same day, Madam, the unfortunate day on which the Moga killings took place Mr Jethmalani's organisation held a seminar in Chandigarh, passed all Resolutions supporting separatist demand including the Anandpur Sahib Resolution, but did not say a word about terrorism, did not say a word about the killing of innocent people in Punjab.

The situation in Punjab has definitely improved. I dare say, with full confidence, that gurudwaras are no more available to the terrorists. Harmandir Saheb is completely liberated. All important gurudwaras in Punjab are no more available to the terrorists No saner people in Punjab, either Sikhs or Hindus, ever give any quarter to these people. Fundamentalist propaganda has been stop. The so-called Reforms Movement Is this not has been given up. achievement?

Yes killings are there, because they are getting superior weapons. The which are opposed to our country are sending them weapons Across the bor-There der weapons are available a large-scale smuggling of drugs The money from that smugnarcotics. gling directly is ploughed in buying weapons from theinternational market, (Interruptions).

SHRI GURUDAS DAS GUPTA: Why don't you name the countries?

SHRI BUTA SINGH: Those countries are well known. Who is supplying arms to Afghanistan? Don't you know, Mr. Gurudas Das Gupta? Have I to name it? You can ask your big brothers, who is arming Afghanistan with the latest weapons and through which countries the arms are coming.

SHRI GURUDAS DAS GUPTA: You have to record our protest with America.

SHRI BUTA SINGH: We have done We have done it on a number of occasions We have done it at the level of Home Secretaries We have done it at the level of Home Ministers. have done it at the level of Prime Minister. We have done it and we will continue to do it. Only recently, the Home Secretary of Pakistan was here. We have given him the instances exact dresses, number of people and the names of officers who are training these elements against India Also we have given them the list of all those who are wanted by law We have asked them to in our country. transfer these persons because they have agreed that the fugitives from law will be transferred They will be sending us But we can be only hopeful. the people. We cannot say like Mr Shanker Vaghela that our Army should go. think it is not so easy to do that. But we expect that the Government of Pakistan will respond to it Yes, there difficulties for Mrs. Benazir She is facing her difficulties. But we, as an organised and constitutional Government, have to deal through the channels are available to us. We will do that. We are fully in command So far as the situation is concerned, we are doing our But, at the same time, we would like them to co-operate with us in Jammu and Kashmir and in Punjah:

I am told-I was not here—that Renukaji read something to prove that what is happening in Punjab is being done the Government Shri Shanker Sinh Vaghela also said that we are responsible. It is a matter of shame that my friends are relying on the literature published by the enemies of the country There was fantastic story put up by somebody the United States, by somebody called Zuher Kashmiri and Briaan Macarthrew. It could have been even Mr. Jethmalani also. He is also doing the same thing. He has given a story that the Air India plane was blown up by the Government of India It is a shame to believe such It is a shame to think of such stories. things These are Pakistani

These are C.I.A. agents who are publishing such books against India and you are prepared to believe them and quota them here in Parliament.

भी शंकर सिंह वाचेला इसमें मेरा कोटेशन नहीं था। (ब्यवधान)

SHRI BUTA SINGH: I think Renukaji sent this magazine to me. That is why I am quoting it. These are the very elements which are working against our country. Therefore, we must proud of our heritage. Everybody, whosoever he is and to whichever party he belongs, should be proud of it.

श्रभी सुबह उपेद जी ने कहा कि मधान मंदी चाहते हैं कि हम लोग वह कहें कि "मेरा भारत महान है"। जैकर कहना चाहिए। जो ब्रादमी अपनी नातृभूमि को महान नहीं कहता है, मैं समझता हूं कि उसके जैसा कोई भी आदमी नहीं है। हमें इस बात का फछा है कि हम भयती मातृभूमि को महान कहते हैं। हम हरसांस में महानक होंगे। हमारी रगों में चल रहा खून, हर सांस में हमें यह कहता है कि जिस मातुभूमि से जन्म लिया है, उसको महान कहना है।

श्राप मजाक कर सकते हैं, हम मजाक महीं कर सकते हैं।

अभी पर्वतनेति उपेन्द्र (झान्छ प्रदेश) : महान कहते हुए बर्बाद करते हैं।

भी बूटा सिंह: महान कहते हुए महान बनाते हैं। महान कहते हुए बगावत नहीं करते हैं। जिससे खून पामा है जिसका नमक खाया है, उसी के खिलाक भ्युटिनी करना, यह बगावत है, यह गहारी है। ... (व्यवधान) जिसने एक नाटक नाचने वाले प्रादमी को मख्य मंत्री बना दिया, उसी को कहते हैं कि भारत के खिलाफ म्युटिनी करो। ... (ब्यवधान)-

SHRI PARVATHANENI UPENDRA: What about pilots? A pilot has become the Prime Minister overnight Overnight a pilot has become the Prime Minister. (Interruptions)

Madam Deputy Chairman, if a 8.00 P.M. man who was doing disco dancing a Pilot doing disco dancing could become a Prime Minister, there is no harm in an Actor becoming a Chief Minister (Interruptions).

ं भी बूटा सिंह । बहोदया, में तो इतना ही कहंगा पंजाब के बारे में ... (व्यवधान)

SHRI V GOPALSAMY: You should be ashamed. He has given interview to the worst sex magazine of this world, the Penthouse. (Interruptions).

THE DEPUTY CHAIRMAN: Please sit down. Don't make noise.

ब्टा सिंह जी, ग्राप बात पूरी की जिए।

भी बूटा सिंह : मैं मर्ज कर रहा या बहुत से मान्यवर सदस्यों ने ... (ध्यवधान)ः

and the state of t

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCAS-TING (SHRI H. K. L. BHAGAT): If Mr. Upendra would oglige let him tell us whether it is not a fact that his Chief Minister opposed Operation Black Thunder.

SHRI PARVATHANENI UPENDRA: Yes, we opposed it. That was the biggest blunder you had committed in your Punjab policy. We opposed Operation Bluestar and not Operation Black Thunder. We opposed Operation Bluestar...

SHRI H. K. L. BHAGAT: He confirmed it today. I thank him for confirming it, (Interruptions),

बटा सिंह: मैडम, बहुत से मान्यवर सदस्यों ने यह जानना चाहा था, मैंने तो हर वक्त जब भी पंजाब पर चर्चा हई मैंने प्रांकड़े दिए कि 1984 के रोयटस में गोपालसामी जी ने पूछा कि In 1984 rlots, how many people been convicted, and how many people everytime challaned? Madam. when there was a discussion on Punjab, I have been giving the figures. fortunately, he fails to revive his memory. He carries on with his old memory. Now let me give the figures. (Intersuptions)

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): His leader was a pilot.

SHRI BUTA SINGH: Yes I am proud of my leader. हमारा लीडर नाचा नहीं था। ... (ग्यवधान)

The whole country is proud of my leader. (Interruptions) Madam, I was going to share with this august House the information with regard to the 1984 riots... (Interruptions) The total number of challancs that were put up was 225. And the number of cases covicted was 11...(Interruptions) The number of cases acquitted is 56....

SHRI PUTTAPAGA RADHAKRISH-NA (Andhra Pradesh): Madam, Buta Singh's remarks against the Chief Minister of Andhra Pradesh should be expunged from the records.

SHRI BUTA SINGH: The number of cases dropped or withdrawn is 21, number of cases ... (Interruptions)

THE DEPUTY CHAIRMAN. I think neither 'pilot' is unparliamentary DOL I will see 'natak' is unparliamentary. the record because I don't think that these two words are unparliamentary.

SHRI'V. GOPALSAMY: What about disco dancing?

President's rule

in Punjab

SHRI PARVATHANENI UPENDRA: Disco dancing is also not unparliamentary, (Interruptions)

SHRI BUTA SINGH: Madam. number of persons involved in 225 cases was 2,329. The number of people convicted was 80 And the number of people acquitted was 346. This was the action taken as a follow-up of the 1984 Riots Report. So far as the question of widows was cencerned not only they were provided with accommodation, but a regular pension of Rs. 400 per month was also given to them. Most of them were given jobs in Government agencies public undertakings and wherever it could be possible. A few of them who are unemployed are getting pension from the Punjab Government, (Interruptions).

SHRI B. SATYANARAYANA RED-DY (Andhra Pradesh) But what about those who are guilty. They are still in the Government.

SHRI BUTA SINGH. I cannot convince a closed mind Reddyji. I can only argue with a mind that is open. Yes, we have taken action and action is continuing action has not stopped. Action continuing. is Therefore. Madam, I want to mention august House that those who are pouring sympathy for the terrorists who are killing innocent people, they should go and visit Punjab. I would welcome some of the hon. Members from the Opposition (Interruptions). It is only Congress Party, the Communist Party of India (Marxist) and the Communist Party of India and a few organisations who are braving the guns. They are braving the bullets. they are fighting against the enemies of the nation. This fight will contine however long and howsever trying this fight may be. We are bound to liberate

Punjab and we are pledged to maintain the unity and integrity of the country at any cost

With these words I commend to this House to pass this Resolution unanimously. (Interruptions),

SHRI V. GOPALSAMY: What does he mean by liberating? (Interruptions)

THE DEPUTY CHAIRMAN: Now, hon Members, it is very late in the night. Let me put the motion. I shall now put the amendment moved by Shri Satya Prakash Malaviya to vote. The question is:

"That in the said Resolution in the fourth line, for the words "for a further period of six months" substitute the words 'upto the 31st December, 1989.'

The motion was adopted.

THE DEPUTY CHAIRMAN: I shall now put the Statutory Resolution to vote.

SHRI M. S. GURUPADASWAMY: Madam in our considered view (Interruptions). Please allow me to speak. Madam, in our considered view the Punjab problem was a creation of the Congress and the Punjab problem cannot be solved by the Congress Government and the problem of the State cannot be solved so long as it is under the President's rule. The President's rule has failed to solve this problem for the last two and a half years. Therefore, madam, we the Opposition oppose the continuation of the President's rule further and in protest we walk out.

(At this stage some hon, Members left the Chamber, y

THE DEPUTY CHAIRMAN: I shall now put the motion.

The question is a

"That this House approves the continuance in force of the Proclamation issued by the President on the 11th May, 1987, under article 356 of the Constitution, in relation to the State of Punjab for a further period of six months with effect from the 11th November, 1989."

The motion was adopted.

THE DEPUTY CHAIRMAN: We shall now take up Short Duration Discussion on the communal situation in the country.

SHORT DURATION DISCUSSION ON SHORT DURATION DISCUSSION ON THE COUNTRY

भी चतुरानन मिश्र (बिहार): उप-सभापति महोदया, मैं भ्रापकी अनुमति से मान्युनल सिंबुएशन पर विचार-विमर्श प्रारंभ करता हूं। लेकिन श्रव रात काफी हो गयी है भीर ऐसे महत्वपूर्ण सब्जैक्ट पर इतनी देर से विचार-विमर्श नहीं करना च हिए, इसलिए ब्रापसे ब्रनुरोध करूंगा कि ग्राप मुझे इसे कल प्रारंभ करने के लिए कहें। अब काफी लेट हो गए हैं। यह इतना पहत्वपूर्ण विषय है भीर इस तरह से इस पर विचार-विमर्श करना उचित नहीं है। यह इस विषय के लिए भी उचित नहीं है। सारा देश दंगे से, सांप्रदायिक तनाव से चल रहा है। इस सवाल पर ऐसे वक्त ग्रगर विचार करते हैं तो यह सर्वथा अनुचित है। यह इस सदन के लिए भी धनुचित है।

SHRI V. GOPALSAMY (Tamil Nadu): We are tired and exhausted. Let us have it tomorrow.

THE DEPUTY CHAIRMAN: Have some respect for the Member; he is on his legs. You walked out and walked in; let him speak.

SHRI V GOPALSAMY: We have great respect for him buf let us do it tomorrow.